Report and Accounts (1996-97) of the Govind Ballabh Pant Institute of Himalayan

Environment and Development, Kosi, Almora and related Papers.

(पर्यावरण और वन मंत्रालय में राज्य मंत्री (श्री बापू लाल मरांडी)महोदय निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं :-

(क) 1996-97 के वर्ष के लिए गोविन्द वल्लभ पंत इंस्टीट्यूट आफ हिमालयन इन्वायरनमेंट एंड डेवलपमेंट कोसी, अल्मोडा का वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन सहित।

(ख) उपर्युक्त इंस्टीट्यूट के कार्यकरण की सरकार द्वारा समीक्षा।

(ग) ऊपर (क) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शानें वाला विवरण।

> [पुस्तकालय में रखी गई। (क) से(ग) के लिए देखिए सं.एल.टी.- 2069/98]

- I. Reports and Accounts (1997–98) of the Hooghly Dock and Port Engineers Limited, Calcutta, Shipping Corporation of India Limited, Mumbai and Seamen's Provident Fund Organisation, Mumbai and related Papers.
- II. Report and Accounts (1995–98) of various Dock Labour Boards and related papers.
- III. Administration Reports and Accounts (1996—98) of various Major Port Trusts and related papers.
- IV. Notifications of the Ministry of Surface Transport.
- V. Report and Accounts (1997-98) of the National Ship Design and Research Centre, Visakhapatnam and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) Sir I lay on the TableI. (1) A copy each (in English and Hindi) of the following papers, under sub-section(I) of section 619A of the companies Act, 1956:—

- (i) (a) Annual Reports and Account of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1997-98, together with teh Auditors' Report on the Account and comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above company.

[Pieced in Library see No. LT—2313/ 981

- (ii) (a) Forty-Eighth Annual Reports and Account Shipping Corporation of India Limited, Mumbai, for the year 1997-98. together with the Auditors' Report on the Account and. comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above.

[Placed in Library for (a) to (c) *See* No. LT—2312/98]

- A copy each (in English and Hindi) of the following papers under section 3 of the Seamen's Provident Fund Act, 1966:—
 - (a) Thirty-Second Annual Report and Account of Seamen's Provident Fund Organisation, Mumbai, for the year 1997-98, together with the auditors' Report on the Accounts.